

National Human Rights Commission

Diary No	72/IN/2020	Case / File No	106/36/3/2020
Victim Name	XXXXXXXXXX	Registration Date	18/01/2020

Action List (Click on Action given in blue color to view details)

Action No.	Action	Authority	Action Date	Due Date	Completion Date
1	Action Taken Report Called for	THE DIRECTOR GENERAL OF POLICE POLICE HEADQUARTERS, GOVT. OF TELANGANA, HYDERABAD	22/01/2020	02/03/2020	

[Expand All Action List](#)

[Action](#)

Action : Action Taken Report Called for(Action No 1)					
Action Date	22/01/2020	Due Date	02/03/2020	Completion Date	
Authority	THE DIRECTOR GENERAL OF POLICE, POLICE HEADQUARTERS, GOVT. OF TELANGANA, HYDERABAD				
Proceeding	<p>Transmit a copy of the complaint to the concerned authorities calling for a report within four weeks.</p> <p>In case, the report is not received within the stipulated time, the Commission shall be constrained to invoke a coercive process u/s 13 of the Protection of Human Rights Act, 1993 for personal appearance of the concerned authorities.</p>				
<input type="checkbox"/>					

[Complaint](#)

Diary No	72/IN/2020	Section	M-5
Language	ENGLISH	Mode	HRCNET/ONLINE
Received Date	03/01/2020	Complaint Date	03/01/2020
Gist			

[Victim](#)

Victim Name	XXXXXXXXXX	Gender	Male
Religion	Muslim	Cast	General
Address	R/O 4-5-126, AHMED PURA,		
District	KARIMNAGAR	State	TELANGANA

Complainant

Name	XXXXXXXXXX		
Address	N.A.		
District	NA	State	NA (505001)

Incident

Incident Place	KARIMNAGAR	Incident Date	23/12/2019
Incident Category	ABUSE OF POWER		
Incident District	KARIMNAGAR	Incident State	TELANGANA
Incident Details			

Cause List

List No	Case / File No	Listing Date	Category
1	106/36/3/2020	23/04/2020	COMPLIANCE REPORT CASES